COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 301 of 2015 & IA Nos. 484, 485 of 2015 & 198 of 2016

Dated: 16th August, 2017

In the matter of:

Tata Power Delhi Distribution Ltd. Appellant(s)

Vs.

Delhi Electricity Regulatory Commission Respondent(s)

ORDER

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **26-09-2017**.

PPS/Court Master

tpd